

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Criminal Appeal No(s). 2152/2013

SHEO NARAIN @ BARDI & ANR.

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

(with office report)

Date : 21/04/2015 This appeal was called on for hearing today.

For Appellant(s)

Mr Vipin Kumar Saxena, Adv.
Mr. Yash Pal Dhingra, Adv.

For Respondent(s)

Mr Mukul Singh, Adv.
Mr. Gaurav Dhingra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Service of notice of lodgement of petition of appeal is complete. No additional documents have to be filed as mentioned by the ld. Counsels for the parties.

Matter is complete. Registry to process for listing before the Hon'ble Court as per rules.

(RACHNA GUPTA)
Registrar